CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 699/2018 in OA No. 2470/2018

The 11th day of February, 2019

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

Vikas Bharti,
Age-26 years,
S/o Lt. Sh. Azad Singh,
R/o H.No.-31, Village-Bajitpur Thakran,
Delhi-110039.

.. Petitioner

(By Advocate: Shri Rajesh Chauhan for Shri Sachin Chauhan)

Versus

- Shri G.C. Misra,
 Director,
 Delhi Fire Service,
 Govt/ of NCT of Delhi,
 Connaught Place, New Delhi-1.
- 2. Shri Rajendra Kumar,
 Secretary
 DSSSB,
 FC-18, Institutional Area,
 Karkardooma,
 (Near Railway Reservation Centre)
 New Delhi-110092.

.. Respondents

(By Advocate: Shri Anuj Kumar Sharma)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the petitioner submits that the orders of this Tribunal have been complied with. 2. Accordingly, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still aggrieved with the orders now passed by the respondents. No costs.

(ARADHANA JOHRI) Member (A) (V. AJAY KUMAR) Member (J)

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